

effect that the exhaust from the vehicles are within the prescribed limits.

- (xv) The vehicle manufacturers have been asked to make the necessary changes in the design of the vehicles for compliance of the prescribed standards.

Retrenchment of Employees from H.A.L.

6853. DR. DAULATRAO SONUJI AHER: Will the PRIME MINISTER be pleased to state:

(a) whether Government are aware that 133 employees from H.A.L. Nasik, Maharashtra, have been retrenched even after completion of four years of their apprenticeship;

(b) if so, the reasons thereof; and

(c) the efforts being made to absorb them into permanent service?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) HAL, Nasik Division, have not retrenched any employee. However, out of the latest batch of 126 trainees, who were undergoing training under HAL's Apprenticeship Scheme after completion of their training under the Apprentice Act 1961, 124 trainees have been relieved between January 90 and April, 90 on completion of their respective training periods. The remaining two trainees had abandoned the training on their own in Nov/Dec., 1989.

(b) and (c). The absorption of these trainees as regular employees has not been possible as the company is not in a position to induct permanent employees in their trades at present in the light of the projected work load. However, as and when requirement for

additional personnel arises in the relevant trades, these trainees will be given preference in employment subject to their being found otherwise qualified. The company has also been advised to convey the list of these trainees to the other Public Sector Undertakings for considering them for appointment against suitable posts in their organisations.

[*Translation*]

Opening of Junior High School

6854. SHRI SURYA NARAYAN YADAV: Will the PRIME MINISTER be pleased to state:

(a) whether Government propose to open Junior High Schools in each village;

(b) if so, the time by which such schools are likely to be opened; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) to (c). Opening of new Junior High Schools, generally called upper primary or middle schools, and upgradation of existing primary schools is a continuous process dependent upon increase in enrolment and retention at primary stage, improvement in transition rate from primary to upper primary levels and the availability of resources in the State Plans. The Central Government neither opens such schools nor does it have any scheme to support such activity.

Opening of Kendriya Vidyalayas in Uttar Pradesh

6855. shri sarju PRASAD SAROJ: Will the PRIME MINISTER be pleased to state:

(a) the criteria adopted by Government